

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 23.03.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	16371/2022	23.03.2022	ABLAPL - 2149/2022	K.C. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-16			(Seat No-)
2	16372/2022	23.03.2022	ABLAPL - 2017/2022	PARTHA SARATHI DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No-)
3	16373/2022	23.03.2022	ABLAPL - 2015/2022	SAKTI PRASAD DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No-)
4	16374/2022	23.03.2022	ABLAPL - 2010/2022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No-)
5	16375/2022	23.03.2022	ABLAPL - 2006/2022	PARSURAM PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No-)
6	16376/2022	23.03.2022	ABLAPL - 2004/2022	P.C. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No-)
7	16377/2022	23.03.2022	CRLA-631/2017	S.C. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Seat No-2)
8	16378/2022	23.03.2022	CRLA-415/2020	R.K. DEHURY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Seat No-4)
9	16379/2022	23.03.2022	WP (C) - 3458/2013	R.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-21			(Seat No-4)
10	16380/	23.03.2	WP (C) -	SARAT DASH	C.O.	COURT	Order Dtd.			(Se

	2022	022	21211/ 2012			NO. 3 OLD	2022-03-21			at No- 4)
11	16381/ 2022	23.03.2 022	WP (C) - 6656/2 022	S.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 122)
12	16382/ 2022	23.03.2 022	WP (C) - 5506/2 020	ALOK KUMAR PADHI	C.O.	COURT NO. 8	Order Dtd. 2022-03-17		WRIT BRANC H-5	(Se at No- 21)
13	16383/ 2022	23.03.2 022	ITA- 11/201 8	R. K. MAHABHOI	C.O.	COURT NO. 8	Order Dtd. 2022-03-16			(Se at No- 21)
14	16384/ 2022	23.03.2 022	WP (C) - 6500/2 022	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 120)
15	16385/ 2022	23.03.2 022	WP (C) - 6500/2 022	M. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 120)
16	16386/ 2022	23.03.2 022	WP (C) - 2482/2 022	M. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 121)
17	16387/ 2022	23.03.2 022	WP (C) - 2482/2 022	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 121)
18	16388/ 2022	23.03.2 022	WP (C) - 7383/2 022	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(Se at No- 121)
19	16389/ 2022	23.03.2 022	WP (C) - 7383/2	D.P. MISHRA	C.O.	CHIEF JUSTI	Order Dtd. 2022-03-21			(Se at

			022			CE'S COURT				No-121)
20	16390/2022	23.03.2022	WP (C) - 7383/2022	D.P. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-121)
21	16391/2022	23.03.2022	WP (C) - 7387/2022	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-121)
22	16392/2022	23.03.2022	WP (C) - 7364/2022	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-121)
23	16393/2022	23.03.2022	WP (C) - 7364/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-121)
24	16394/2022	23.03.2022	WP (C) - 9863/2020	R. C. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-121)
25	16395/2022	23.03.2022	WP (C) - 31863/2021	H.K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-121)
26	16396/2022	23.03.2022	WP (C) - 5158/2010	A. K. SAHOO	C.O.	CH	Order Dtd. 2022-03-21			(Seat No-121)
27	16397/2022	23.03.2022	WP (C) - 23548/2021	ROHITA KUMAR MAHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
28	16398/2022	23.03.2022	WP (C) - 5132/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No-102)
29	16399/2022	23.03.2022	WP (C) - 15922/	S. K. MISHRA	C.O.	COURT NO.	Order Dtd. 2022-03-21			(Seat

			2013			16				No-102)
30	16400/2022	23.03.2022	WP (C) - 6751/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No-102)
31	16401/2022	23.03.2022	WP (C) - 6748/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No-102)
32	16402/2022	23.03.2022	WP (C) - 8958/2013	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
33	16403/2022	23.03.2022	WP (C) - 19609/2013	N. RAO	C.O.	COURT NO. 5	Order Dtd. 2022-03-21			(Seat No-108)
34	16404/2022	23.03.2022	WP (C) - 5819/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No-108)
35	16405/2022	23.03.2022	WP (C) - 5814/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No-108)
36	16406/2022	23.03.2022	WP (C) - 8/2006	P. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-108)
37	16407/2022	23.03.2022	WP (C) - 18502/2012	H. S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-108)
38	16408/2022	23.03.2022	WP (C) - 5818/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No-108)
39	16409/2022	23.03.2022	WP (C) - 4318/2	M. N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-108)

			002			CE'S COURT				No-108)
40	16410/2022	23.03.2022	WP (C) - 4894/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No-108)
41	16411/2022	23.03.2022	BLAPL-1851/2022	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-108)
42	16412/2022	23.03.2022	WP (C) - 4684/2003	G. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-108)
43	16413/2022	23.03.2022	BLAPL-1874/2022	BIJAY KUMAR DALEI	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-108)
44	16414/2022	23.03.2022	WP (C) - 2746/2016	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
45	16415/2022	23.03.2022	BLAPL-138/2022	M. R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Seat No-103)
46	16416/2022	23.03.2022	WP (C) - 4161/2009	B.R. SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2022-03-21			(Seat No-103)
47	16417/2022	23.03.2022	WP (C) - 13429/2021	K. S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-103)
48	16418/2022	23.03.2022	ABLAPL - 2011/2022	J. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No-103)
49	16419/2022	23.03.2022	WP (C) - 1248/2	R.K. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2022-03-21			(Seat

			016			OLD				No-103)
50	16420/2022	23.03.2022	BLAPL-1925/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-103)
51	16421/2022	23.03.2022	BLAPL-1931/2022	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-103)
52	16422/2022	23.03.2022	WP (C) - 1248/2016	A.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-103)
53	16423/2022	23.03.2022	BLAPL-1921/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-103)
54	16424/2022	23.03.2022	WP (C) - 1248/2016	S.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-103)
55	16425/2022	23.03.2022	BLAPL-1890/2022	M. D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-103)
56	16426/2022	23.03.2022	BLAPL-1889/2022	M. D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-103)
57	16427/2022	23.03.2022	WP (C) - 4990/2008	B.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Se at No-103)
58	16428/2022	23.03.2022	BLAPL-2046/2022	S. S. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-103)
59	16429/2022	23.03.2022	WP (C) - 8734/2007	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-103)

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60	16430/ 2022	23.03.2 022	BLAPL- 48/202 2	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No- 103)
61	16431/ 2022	23.03.2 022	BLAPL- 1693/2 022	DILIP KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 103)
62	16432/ 2022	23.03.2 022	WP (C) - 8185/2 003	R.K. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 108)
63	16433/ 2022	23.03.2 022	BLAPL- 1835/2 022	MADHABANAN DA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 108)
64	16434/ 2022	23.03.2 022	BLAPL- 1691/2 022	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 108)
65	16435/ 2022	23.03.2 022	WP (C) - 8185/2 003	BISWAJIT DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 108)
66	16436/ 2022	23.03.2 022	BLAPL- 1842/2 022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 108)
67	16437/ 2022	23.03.2 022	BLAPL- 1789/2 022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 108)
68	16438/ 2022	23.03.2 022	WP (C) - 12362/ 2007	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 108)
69	16439/ 2022	23.03.2 022	BLAPL- 1695/2	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2022-03-21			(Se at

			022			11				No-108)
70	16440/2022	23.03.2022	BLAPL-1767/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-108)
71	16441/2022	23.03.2022	WP (C) - 12362/2007	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-108)
72	16442/2022	23.03.2022	WP (C) - 11123/2007	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-108)
73	16443/2022	23.03.2022	WP (C) - 11123/2007	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-108)
74	16444/2022	23.03.2022	CRLMA-37/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-16			(Se at No-108)
75	16445/2022	23.03.2022	WP (C) - 28045/2011	S. K. SINGH	GENE RAL		Order Dtd. 2011-10-21 Petition, Annexure,		WRIT BRANCH-5	(Se at No-47)
76	16446/2022	23.03.2022	WP (C) - 9199/2007	S.S. BISWAL	C.O.		Order Dtd. 2022-03-21			(Se at No-47)
77	16447/2022	23.03.2022	BLAPL-10687/2021	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Se at No-47)
78	16448/2022	23.03.2022	WP (C) - 9199/2007	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-21			(Se at No-47)
79	16449/2022	23.03.2022	CRLREV - 1142/2010	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-17			(Se at No-47)
80	16450/2022	23.03.2022	BLAPL-1906/2022	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-47)

81	16451/2022	23.03.2022	BLAPL-1821/2022	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
82	16452/2022	23.03.2022	WP (C) - 1887/2004	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
83	16453/2022	23.03.2022	BLAPL-1836/2022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
84	16454/2022	23.03.2022	BLAPL-1725/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
85	16455/2022	23.03.2022	BLAPL-1866/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-47)
86	16456/2022	23.03.2022	WP (C) - 7004/2007	S.S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
87	16457/2022	23.03.2022	BLAPL-1712/2022	J.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
88	16458/2022	23.03.2022	BLAPL-1935/2022	A.TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-47)
89	16459/2022	23.03.2022	BLAPL-1818/2022	P.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
90	16460/2022	23.03.2022	BLAPL-1871/2022	K.S.SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-47)
91	16461/2022	23.03.2022	WP (C) - 7004/2007	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
92	16462/2022	23.03.2022	BLAPL-1828/2022	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-47)
93	16463/2022	23.03.2022	BLAPL-1903/2022	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-47)

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94	16464/2022	23.03.2022	BLAPL-1919/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-47)
95	16465/2022	23.03.2022	BLAPL-1766/2022	T.N. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-47)
96	16466/2022	23.03.2022	WP (C) - 39413/2021	MOHAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-17		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
97	16467/2022	23.03.2022	BLAPL-1805/2022	R. SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-109)
98	16468/2022	23.03.2022	BLAPL-1810/2022	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-109)
99	16469/2022	23.03.2022	CRLMC-2901/2011	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No-109)
100	16470/2022	23.03.2022	BLAPL-1918/2022	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-109)
101	16471/2022	23.03.2022	BLAPL-1137/2022	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-109)
102	16472/2022	23.03.2022	CRLMC-2097/2011	B.K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-03-15			(Seat No-109)
103	16473/2022	23.03.2022	BLAPL-1843/2022	S. S. PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-109)
104	16474/	23.03.2	BLAPL-	GANESH	C.O.	COURT	Order Dtd.			(Se

4	2022	022	991/2022	SAHOO		NO. 11	2022-03-22			at No-109)
105	16475/2022	23.03.2022	WP (C) - 6749/2022	G.R.PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-4	(Seat No-17)
106	16476/2022	23.03.2022	BLAPL-1797/2022	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-17)
107	16477/2022	23.03.2022	BLAPL-1775/2022	M.N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-17)
108	16478/2022	23.03.2022	BLAPL-1913/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-17)
109	16479/2022	23.03.2022	WP (C) - 5081/2022	S.C.PANI	C.O.	COURT NO. 11	Order Dtd. 2022-02-23			(Seat No-17)
110	16480/2022	23.03.2022	BLAPL-1773/2022	H. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-17)
111	16481/2022	23.03.2022	WP (C) - 7163/2022	A.K.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-21			(Seat No-17)
112	16482/2022	23.03.2022	BLAPL-1917/2022	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-17)
113	16483/2022	23.03.2022	BLAPL-1729/2022	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-17)
114	16484/2022	23.03.2022	WP (C) - 6585/2022	R.K.SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-121)
115	16485/2022	23.03.2022	MACA-1169/2016	B.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Seat No-121)

11	16486/2022	23.03.2022	BLAPL-1807/2022	R.K. MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-121)
11	16487/2022	23.03.2022	BLAPL-1206/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-121)
11	16488/2022	23.03.2022	BLAPL-1799/2022	M.R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-121)
11	16489/2022	23.03.2022	WP (C) - 6803/2022	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-124)
12	16490/2022	23.03.2022	BLAPL-1873/2022	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-124)
12	16491/2022	23.03.2022	WP (C) - 4124/2009	P.K. MISHRA	C.O.	CH	Order Dtd. 2022-03-21			(Seat No-124)
12	16492/2022	23.03.2022	WP (C) - 6879/2022	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-124)
12	16493/2022	23.03.2022	ABLAPL - 2183/2022	P.K. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-16			(Seat No-124)
12	16494/2022	23.03.2022	WP (C) - 6160/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Seat No-124)
12	16495/2022	23.03.2022	WP (C) - 6879/2022	K.S.DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-21		WRIT BRANCH (DIVI	(Seat No-124)

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12 6	16496/ 2022	23.03.2 022	WP (C) - 6160/2 022	M. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(Se at No- 124)
12 7	16497/ 2022	23.03.2 022	BLAPL- 1936/2 022	P.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No- 124)
12 8	16498/ 2022	23.03.2 022	WP (C) - 3309/2 022	DILLIP KU. SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-03-21			(Se at No- 124)
12 9	16499/ 2022	23.03.2 022	BLAPL- 1858/2 022	A.K. SARANGI	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No- 124)
13 0	16500/ 2022	23.03.2 022	WP (C) - 6116/2 022	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(Se at No- 124)
13 1	16501/ 2022	23.03.2 022	WP (C) - 3309/2 022	T.BAG	C.O.	COURT NO. 3	Order Dtd. 2022-03-21			(Se at No- 124)
13 2	16502/ 2022	23.03.2 022	WP (C) - 6116/2 022	M. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(Se at No- 124)
13 3	16503/ 2022	23.03.2 022	WP (C) - 3309/2 022	DILLIP KU. SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-03-21			(Se at No- 124)
13 4	16504/ 2022	23.03.2 022	CRLMC- 3407/2 010	S.BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-17		CRIMI NAL MISC- 1	(Se at No- 6)
13 5	16505/ 2022	23.03.2 022	WP (C) - 6126/2 022	B.K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-21			(Se at No- 6)
13	16506/ 2022	23.03.2	WP (C) -	M. BEHERA	C.O.	CHIEF	Order Dtd.			(Se

6	2022	022	6126/2 022			JUSTI CE'S COURT	2022-03-21			at No- 6)
13 7	16507/ 2022	23.03.2 022	BLAPL- 1699/2 022	B.P.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 6)
13 8	16508/ 2022	23.03.2 022	CRLMC- 4453/2 011	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-16		CRIMI NAL MISC- 1	(Se at No- 5)
13 9	16509/ 2022	23.03.2 022	WP (C) - 12945/ 2007	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-21			(Se at No- 5)
14 0	16510/ 2022	23.03.2 022	BLAPL- 1699/2 022	P.K.MALLI C	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 5)
14 1	16511/ 2022	23.03.2 022	WP (C) - 12943/ 2007	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 5)
14 2	16512/ 2022	23.03.2 022	CRLMC- 3455/2 011	A.K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2022-03-16			(Se at No- 5)
14 3	16513/ 2022	23.03.2 022	BLAPL- 1126/2 022	H.K.BHOL	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No- 5)
14 4	16514/ 2022	23.03.2 022	WP (C) - 12943/ 2007	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 5)
14 5	16515/ 2022	23.03.2 022	WP (C) - 32191/ 2020	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17			(Se at No- 5)
14 6	16516/ 2022	23.03.2 022	CRLMC- 2014/2 011	B. PANDA	C.O.	COURT NO. 2	Order Dtd. 2022-03-15			(Se at No- 5)
14 7	16517/ 2022	23.03.2 022	WP (C) - 37495/ 2021	SANJIT KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No- 5)
14 8	16518/ 2022	23.03.2 022	WP (C) - 5860/2 022	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No- 5)

14	16519/2022	23.03.2022	WP (C) - 6896/2022	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-5)
15	16520/2022	23.03.2022	CRLMP-423/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No-5)
15	16521/2022	23.03.2022	WP (C) - 6745/2022	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No-5)
15	16522/2022	23.03.2022	FAO-696/2018	N.K. SATPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-5)
15	16523/2022	23.03.2022	WP (C) - 12941/2007	P.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Se at No-5)
15	16524/2022	23.03.2022	WP (C) - 6585/2022	RABI SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-121)
15	16525/2022	23.03.2022	FAO-78/2021	P.C. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-03-16			(Se at No-121)
15	16526/2022	23.03.2022	FAO-78/2021	K.K. NATH	C.O.	COURT NO. 15	Order Dtd. 2022-03-16			(Se at No-121)
15	16527/2022	23.03.2022	WPC (OA) - 315/2014	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
15	16528/2022	23.03.2022	WP (C) - 12941/2007	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
15	16529/2022	23.03.2022	WPC (OA) - 475/2014	P.K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)

16	16530/2022	23.03.2022	WP (C) - 12939/2007	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16531/2022	23.03.2022	WP (C) - 12939/2007	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16532/2022	23.03.2022	WP (C) - 12935/2007	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16533/2022	23.03.2022	WP (C) - 12939/2007	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16534/2022	23.03.2022	WP (C) - 12367/2007	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16535/2022	23.03.2022	WP (C) - 12367/2007	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16536/2022	23.03.2022	WP (C) - 12366/2007	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16537/2022	23.03.2022	WP (C) - 12365/2007	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16538/2022	23.03.2022	WP (C) - 12365/2007	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
16	16539/2022	23.03.2022	WP (C) - 12364/2007	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
17	16540/2022	23.03.2022	WP (C) - 12364/2007	P.K. LENKA	C.O.	COURT NO.	Order Dtd. 2022-03-21			(Se at

			2007			15				No-121)
17	16541/2022	23.03.2022	WP (C) - 12363/2007	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
17	16542/2022	23.03.2022	WP (C) - 12363/2007	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Se at No-121)
17	16543/2022	23.03.2022	CRLMP-1200/2020	N. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No-121)
17	16544/2022	23.03.2022	MACA-359/2020	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Se at No-121)
17	16545/2022	23.03.2022	MACA-359/2020	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Se at No-121)
17	16546/2022	23.03.2022	CRLMP-456/2022	S. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No-121)
17	16547/2022	23.03.2022	CRLMP-456/2022	S. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No-121)
17	16548/2022	23.03.2022	MACA-492/2020	S.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2022-03-15			(Se at No-121)
17	16549/2022	23.03.2022	CRLMP-433/2022	ARTATRANA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-03-21			(Se at No-121)
18	16550/2022	23.03.2022	MACA-492/2020	S.K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2022-03-15			(Se at No-121)

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18 1	16551/ 2022	23.03.2 022	CRLMP- 2360/2 021	JANMEJAY PARIDA	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No- 121)
18 2	16552/ 2022	23.03.2 022	MACA- 820/20 20	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-03-15			(Se at No- 121)
18 3	16553/ 2022	23.03.2 022	MACA- 820/20 20	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-15			(Se at No- 121)
18 4	16554/ 2022	23.03.2 022	MACA- 566/20 20	A.K. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Se at No- 121)
18 5	16555/ 2022	23.03.2 022	MACA- 566/20 20	B.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Se at No- 121)
18 6	16556/ 2022	23.03.2 022	MACA- 731/20 20	A.K. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2022-03-21			(Se at No- 121)
18 7	16557/ 2022	23.03.2 022	MACA- 731/20 20	A.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2022-03-21			(Se at No- 121)
18 8	16558/ 2022	23.03.2 022	CRLMP- 424/20 22	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No- 121)
18 9	16559/ 2022	23.03.2 022	MACA- 567/20 20	A.K. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Se at No- 121)
19 0	16560/ 2022	23.03.2 022	CRLMP- 468/20 22	A. P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No- 121)
19	16561/ 2022	23.03.2	MACA-	B.K.SAHOO	C.O.	COURT	Order Dtd.			(Se

1	2022	022	567/20 20			NO. 22	2022-03-21			at No- 121)
19 2	16562/ 2022	23.03.2 022	CRLMP- 500/20 22	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No- 121)
19 3	16563/ 2022	23.03.2 022	CRLMP- 499/20 22	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No- 121)
19 4	16564/ 2022	23.03.2 022	MACA- 730/20 20	A.K. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2022-03-21			(Se at No- 121)
19 5	16565/ 2022	23.03.2 022	CRLMP- 498/20 22	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-22			(Se at No- 121)
19 6	16566/ 2022	23.03.2 022	MACA- 730/20 20	A.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2022-03-21			(Se at No- 121)
19 7	16567/ 2022	23.03.2 022	MACA- 429/20 19	SARAT SWAIN	C.O.	DR (J)	Order Dtd. 2022-03-21			(Se at No- 121)
19 8	16568/ 2022	23.03.2 022	MACA- 360/20 20	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Se at No- 121)
19 9	16569/ 2022	23.03.2 022	MACA- 360/20 20	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-21			(Se at No- 121)
20 0	16570/ 2022	23.03.2 022	WP (C) - 7482/2 022	R.K. MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 2022-03-22		WRIT BRANC H-5	(Se at No- 23)
20 1	16571/ 2022	23.03.2 022	WP (C) - 4028/2 022	R.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-03-22			(Se at No- 23)

20	16572/2022	23.03.2022	WP (C) - 6849/2022	J.J. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2022-03-22		WRIT BRANCH-5	(Serial No-47)
20	16573/2022	23.03.2022	WP (C) - 6850/2022	J.J. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2022-03-22		WRIT BRANCH-5	(Serial No-47)
20	16574/2022	23.03.2022	TRP (C) - 20/2022	D.K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-03-21			(Serial No-47)
20	16575/2022	23.03.2022	CONTC-280/2022	P.K. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Serial No-47)
20	16576/2022	23.03.2022	CONTC-281/2022	P.K. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Serial No-47)
20	16577/2022	23.03.2022	CONTC-282/2022	P.K. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Serial No-47)
20	16578/2022	23.03.2022	WP (C) - 387/2015	BIKRAM BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-22		WRIT BRANCH-6	(Serial No-36)
20	16579/2022	23.03.2022	WP (C) - 387/2015	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-03-22		WRIT BRANCH-6	(Serial No-36)
21	16580/2022	23.03.2022	WP (C) - 8555/2014	S.C. SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Serial No-36)
21	16581/2022	23.03.2022	WP (C) - 11506/2006	D.K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Serial No-36)
21	16582/2022	23.03.2022	WP (C) - 9971/2003	K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Serial No-36)
21	16583/2022	23.03.2022	WP (C) - 4573/2022	B.N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Serial No-36)
21	16584/2022	23.03.2022	BLAPL-1859/2022	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Serial No-36)

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21	16585/2022	23.03.2022	CRLREV - 49/2013	M/S.RABI N.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-17			(Se at No-36)
21	16586/2022	23.03.2022	BLAPL-1939/2022	B.N.SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-36)
21	16587/2022	23.03.2022	BLAPL-1856/2022	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-36)
21	16588/2022	23.03.2022	BLAPL-11000/2021	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Se at No-36)
21	16589/2022	23.03.2022	BLAPL-1927/2022	B.N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-36)
22	16590/2022	23.03.2022	RPFAM-165/2018	S.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2022-03-22		FIRST APPEAL	(Se at No-5)
22	16591/2022	23.03.2022	WP (C) - 2923/2019	P.C. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-21			(Se at No-5)
22	16592/2022	23.03.2022	TRP (C) - 387/2019	C.R. KAR	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-5)
22	16593/2022	23.03.2022	WP (C) - 7481/2022	P.K. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-03-22		WRIT BRANCH-5	(Se at No-23)
22	16594/2022	23.03.2022	WP (C) - 7481/2022	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-03-22		WRIT BRANCH-5	(Se at No-23)
22	16595/2022	23.03.2022	CMP-618/2021	S. MAHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
22	16596/2022	23.03.2022	WP (C) - 6421/2022	BIKASH KUMAR PADHI	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
22	16597/2022	23.03.2022	WP (C) - 6106/2	S.K. MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2022-03-22			(Se at

			022			22				No-23)
22	16598/2022	23.03.2022	WP (C) - 7347/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
22	16599/2022	23.03.2022	WP (C) - 7294/2022	B.K.MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
23	16600/2022	23.03.2022	WP (C) - 4599/2022	S.K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
23	16601/2022	23.03.2022	WP (C) - 6943/2022	L.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
23	16602/2022	23.03.2022	CMP-505/2020	ARUN KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
23	16603/2022	23.03.2022	CMP-220/2022	SUBRATA KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
23	16604/2022	23.03.2022	WP (C) - 6529/2022	N.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-23)
23	16605/2022	23.03.2022	WP (C) - 39333/2021	P.K. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-23)
23	16606/2022	23.03.2022	WP (C) - 39333/2021	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-23)
23	16607/2022	23.03.2022	WP (C) - 39333/2021	R.K. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-22			(Se at No-23)
23	16608/2022	23.03.2022	CONTC-979/2021	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22		CONTE MPT	(Se at No-1)
23	16609/2022	23.03.2022	WP (C) - 5982/2022	D MISHRA	GENE RAL		Order Dtd. 2022-03-17			(Se at No-1)
24	16610/	23.03.2	CRLA-	P.L.	C.O.	COURT	Order Dtd.			(Se

0	2022	022	320/2021	MISHRA		NO. 11	2022-03-22			at No-1)
241	16611/2022	23.03.2022	CRLA-320/2021	S. L. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-1)
242	16612/2022	23.03.2022	WP (C) - 6927/2022	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Se at No-1)
243	16613/2022	23.03.2022	CRLA-117/2022	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Se at No-1)
244	16614/2022	23.03.2022	CRLA-721/2021	P. R. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-1)
245	16615/2022	23.03.2022	CRLA-8/2022	M.K. PANI	C.O.	COURT NO. 6	Order Dtd. 2022-03-22			(Se at No-1)
246	16616/2022	23.03.2022	WP (C) - 6787/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22		WRIT BRANCH-4	(Se at No-17)
247	16617/2022	23.03.2022	WP (C) - 6791/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22		WRIT BRANCH-4	(Se at No-17)
248	16618/2022	23.03.2022	CRLA-571/2021	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-17)
249	16619/2022	23.03.2022	WP (C) - 6792/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22		WRIT BRANCH-4	(Se at No-17)
250	16620/2022	23.03.2022	CRLA-64/2022	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-17)
251	16621/2022	23.03.2022	CRLA-752/2021	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-22			(Se at No-17)
252	16622/2022	23.03.2022	CRLA-441/2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Se at No-17)

25	16623/2022	23.03.2022	CRLA-661/2021	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-03-22			(Se at No-17)
25	16624/2022	23.03.2022	WP (C) - 6179/2022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-21			(Se at No-17)
25	16625/2022	23.03.2022	WP (C) - 7149/2022	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22		WRIT BRANC H-8	(Se at No-39)
25	16626/2022	23.03.2022	WP (C) - 7362/2022	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22		WRIT BRANC H-4	(Se at No-37)
25	16627/2022	23.03.2022	BLAPL-7885/2021	H.K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-21			(Se at No-37)
25	16628/2022	23.03.2022	WP (C) - 6635/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-21			(Se at No-37)
25	16629/2022	23.03.2022	CMP-730/2021	J.C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Se at No-37)
26	16630/2022	23.03.2022	ABLAPL - 13429/2019	SUMANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-21			(Se at No-37)
26	16631/2022	23.03.2022	ABLAPL - 8587/2019	G R PATRA	GENE RAL		Order Dtd. 2019-06-24			(Se at No-37)
26	16632/2022	23.03.2022	WP (C) - 6649/2022	S.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Se at No-37)
26	16633/2022	23.03.2022	ABLAPL - 1874/2022	T.K. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-08			(Se at No-37)
26	16634/2022	23.03.2022	CONTR-3/2022	MADAN DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-37)
26	16635/2022	23.03.2022	BLAPL-8278/2021	JAGANNATH KAMILA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-17			(Se at No-37)

										37)
266	16636/2022	23.03.2022	CRA-192/1998	P C DAS	GENERAL		Judgement Dtd. 2019-08-26 Appeal memo, Annexure,	WITH PAPER BOOK		(Seat No-37)
267	16637/2022	23.03.2022	CRLMC-2495/2021	J.P.KAR	GENERAL		Order Dtd. 2022-03-17			(Seat No-37)
268	16638/2022	23.03.2022	ABLAPL-1998/2022	J.P.KAR	GENERAL		Order Dtd. 2022-03-22			(Seat No-37)
269	16639/2022	23.03.2022	BLAPL-1111/2022	J.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-37)
270	16640/2022	23.03.2022	ABLAPL-16320/2021	P.K.MISHRA	GENERAL		Order Dtd. 2022-03-17			(Seat No-37)
271	16641/2022	23.03.2022	WP (C) - 39413/2021	SATYABRATA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No-109)
272	16642/2022	23.03.2022	BLAPL-1865/2022	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2022-03-22			(Seat No-109)
273	16643/2022	23.03.2022	WP (C) - 16418/2008	M. BEHERA	GENERAL		Order Dtd. 2022-02-28			(Seat No-109)
274	16644/2022	23.03.2022	BLAPL-362/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Seat No-109)
275	16645/2022	23.03.2022	TRP (C) - 264/2018	H. N. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No-109)
276	16646/2022	23.03.2022	BLAPL-1824/2022	P.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Seat No-109)

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27	16647/2022	23.03.2022	RSA-17/2021	SOMANATH BARDHAN	C.O.	DR (J)	Order Dtd. 2022-03-22		SECON D APPEAL	(Se at No-1)
27	16648/2022	23.03.2022	RSA-13/2022	P.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2022-03-22		SECON D APPEAL	(Se at No-5)
27	16649/2022	23.03.2022	CONTC-1537/2022	MR.LOKANATH RATH	GENERAL		Order Dtd. 2022-02-28			(Se at No-5)
28	16650/2022	23.03.2022	RSA-301/2019	A. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-03-22		SECON D APPEAL	(Se at No-4)
28	16651/2022	23.03.2022	CONTC-1536/2022	MR.LOKANATH RATH	GENERAL		Order Dtd. 2022-02-28			(Se at No-4)
28	16652/2022	23.03.2022	CRLMC-368/2022	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-22		CRMIN AL MISC-2	(Se at No-10)
28	16653/2022	23.03.2022	CONTC-1535/2022	MR.LOKANATH RATH	GENERAL		Order Dtd. 2022-02-28			(Se at No-10)
28	16654/2022	23.03.2022	MACA-363/2020	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-10)
28	16655/2022	23.03.2022	CONTC-1534/2022	MR.LOKANATH RATH	GENERAL		Order Dtd. 2022-02-28			(Se at No-10)
28	16656/2022	23.03.2022	CRLMC-344/2022	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-22		CRMIN AL MISC-2	(Se at No-10)
28	16657/2022	23.03.2022	MACA-363/2020	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-10)
28	16658/2022	23.03.2022	CONTC-1533/2022	MR.LOKANATH RATH	GENERAL		Order Dtd. 2022-02-28			(Se at No-10)
28	16659/2022	23.03.2022	BLAPL-6332/2	P. K. PATRA	C.O.	COURT NO.	Order Dtd. 2022-03-22			(Se at

			021			23				No-10)
290	16660/2022	23.03.2022	MACA-56/2021	S.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-10)
291	16661/2022	23.03.2022	LAA-38/2005	DILLIP SAMAL	GENERAL		Order Dtd. 2019-09-06			(Se at No-10)
292	16662/2022	23.03.2022	BLAPL-8278/2021	JAGANNATH KAMILA	GENERAL		Order Dtd. 2022-03-17			(Se at No-10)
293	16663/2022	23.03.2022	CRLMC-656/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-10)
294	16664/2022	23.03.2022	WPC (OA C) - 177/2010	S.K. PARIDA	GENERAL		Order Dtd. 2022-03-15			(Se at No-10)
295	16665/2022	23.03.2022	CRLMC-402/2022	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-22		CRIMINAL MISC-3	(Se at No-3)
296	16666/2022	23.03.2022	FAO-140/2021	S.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-03-22		MISC. APPEAL SEC.	(Se at No-1)
297	16667/2022	23.03.2022	WPC (OA C) - 176/2010	S.K. PARIDA	GENERAL		Order Dtd. 2022-03-15			(Se at No-1)
298	16668/2022	23.03.2022	CRLMC-606/2022	KSHITISH KUMAR JENA	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-1)
299	16669/2022	23.03.2022	FAO-739/2019	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-1)
300	16670/2022	23.03.2022	CRLMC-564/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-1)
301	16671/2022	23.03.2022	ABLAPL - 12966/2019	D SWAIN	GENERAL		Order Dtd. 2021-08-27			(Se at No-1)
30	16672/	23.03.2	FAO-	A.K. BARIK	C.O.	COURT	Order Dtd.			(Se

2	2022	022	739/2019			NO. 1	2022-03-22			at No-1)
303	16673/2022	23.03.2022	CRLMC-56/2022	R. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Se at No-1)
304	16674/2022	23.03.2022	CRLMC-56/2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Se at No-1)
305	16675/2022	23.03.2022	MACA-610/2019	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Se at No-1)
306	16676/2022	23.03.2022	CRLMC-339/2022	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-21		CRMIN AL MISC-2	(Se at No-10)
307	16677/2022	23.03.2022	WP (C) - 10422/2014	M/S.GAJEND RANATH ROUTH	GENERAL		PetitionAnnex ure,		WRIT BRANCH-4	(Se at No-19)
308	16678/2022	23.03.2022	MACA-969/2019	B.N. SAMANTARAY	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-19)
309	16679/2022	23.03.2022	BLAPL-5619/2021	MR. SARAT KU. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-17			(Se at No-19)
310	16680/2022	23.03.2022	ABLAPL - 1864/2022	B N PANDA	GENERAL		Order Dtd. 2022-03-08			(Se at No-19)
311	16681/2022	23.03.2022	MACA-969/2019	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-19)
312	16682/2022	23.03.2022	BLAPL-5562/2021	MR. S.K. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-17			(Se at No-19)
313	16683/2022	23.03.2022	BLAPL-9525/2020	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-21			(Se at No-19)
314	16684/2022	23.03.2022	MACA-56/2021	K.K. NATH	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-19)

31	16685/2022	23.03.2022	BLAPL-4265/2021	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21			(Se at No-19)
31	16686/2022	23.03.2022	ABLAPL - 1865/2022	B N PANDA	GENERAL		Order Dtd. 2022-03-08			(Se at No-19)
31	16687/2022	23.03.2022	BLAPL-739/2021	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21			(Se at No-19)
31	16688/2022	23.03.2022	WP (C) - 4495/2022	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2022-03-22			(Se at No-19)
31	16689/2022	23.03.2022	WP (C) - 15366/2014	K.K.NATH	GENERAL		Order Dtd. 2019-02-01		WRIT BRANCH-2	(Se at No-34)
32	16690/2022	23.03.2022	WPC (OA C) - 2561/2010	M.K. PANI	GENERAL		Order Dtd. 2022-02-07			(Se at No-34)
32	16691/2022	23.03.2022	CONTC-2443/2019	J.R. KAR	C.O.	COURT NO. 3	Order Dtd. 2022-03-22			(Se at No-34)
32	16692/2022	23.03.2022	BLAPL-2913/2021	B. N. SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRMINAL MISC-2	(Se at No-15)
32	16693/2022	23.03.2022	WP (C) - 5690/2022	R.B. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-03-22		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
32	16694/2022	23.03.2022	ABLAPL - 1845/2022	AISWARYA DASH	GENERAL		Order Dtd. 2022-03-08			(Se at No-112)
32	16695/2022	23.03.2022	WP (C) - 1901/2022	M.D. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-22			(Se at No-112)
32	16696/2022	23.03.2022	CRLMP-1023/2020	A K SAHOO	GENERAL		Order Dtd. 2021-03-24	Petition, An	COPY OF IA PETIT	(Se at No-)

							nexure,	ION NO 16/21 WITH ALL ANNEX URES C C OF ORDER DT 20/10 /20		112)
32 7	16697/ 2022	23.03.2 022	WPC (OA C) - 980/20 12	T.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Se at No- 112)
32 8	16698/ 2022	23.03.2 022	CMP- 1073/2 018	P.K.BEHERA	GENE RAL		Order Dtd. 2022-02-09			(Se at No- 112)
32 9	16699/ 2022	23.03.2 022	WP (C) - 19032/ 2016	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No- 112)
33 0	16700/ 2022	23.03.2 022	MACA- 81/200 4	A SAHOO	GENE RAL		Order Dtd. 2015-09-30	AND DT 24/6/ 16	MISC. APPEA L SEC.	(Se at No- 3)
33 1	16701/ 2022	23.03.2 022	BLAPL- 2913/2 021	R. K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRMIN AL MISC- 2	(Se at No- 15)
33 2	16702/ 2022	23.03.2 022	WP (C) - 29048/ 2013	R.C. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No- 15)
33 3	16703/ 2022	23.03.2 022	OJC- 1495/2 000	S.BEHERA	GENE RAL		Order Dtd. 2016-09-28		WRIT BRANC H-8	(Se at No- 29)
33 4	16704/ 2022	23.03.2 022	CRLMC- 657/20 20	PRAVAT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No- 29)
33 5	16705/ 2022	23.03.2 022	WP (C) - 15390/ 2014	P.K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No- 29)

33	16706/2022	23.03.2022	CRLMC-923/2020	M. BARAL	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Se at No-29)
33	16707/2022	23.03.2022	OJC-2302/1983	D.K. MOHANTY	GENERAL		Entire Order		WRIT BRANCH-6	(Se at No-16)
33	16708/2022	23.03.2022	WP (C) - 22699/2012	D.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-03-22			(Se at No-16)
33	16709/2022	23.03.2022	BLAPL-1817/2021	B. B. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Se at No-16)
34	16710/2022	23.03.2022	BLAPL-1440/2021	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21			(Se at No-16)
34	16711/2022	23.03.2022	WP (C) - 2315/2022	B ROUT	GENERAL		Order Dtd. 2022-02-28			(Se at No-16)
34	16712/2022	23.03.2022	WP (C) - 3201/2022	B.N. SHADANGI	C.O.	COURT NO. 3	Order Dtd. 2022-03-22		WRIT BRANCH (DIVISION BENCH)	(Se at No-108)
34	16713/2022	23.03.2022	WP (C) - 7325/2022	K.C. PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-03-22		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
34	16714/2022	23.03.2022	ABLAPL - 15372/2019	H K DASH	GENERAL		Order Dtd. 2021-09-23			(Se at No-105)
34	16715/2022	23.03.2022	WP (C) - 229/2022	B.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-03-22		WRIT BRANCH (DIVISION BENCH)	(Se at No-118)
34	16716/2022	23.03.2022	WP (C) - 32442/	R.K. PANDA	GENERAL		PetitionAnnexure,		WRIT BRANCH	(Se at

			2021						H-4	No-17)
34	16717/2022	23.03.2022	WP (C) - 3642/2014	S.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-17)
34	16718/2022	23.03.2022	WP (C) - 13461/2014	P.K. DASH	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-17)
34	16719/2022	23.03.2022	WPC (OA C) - 192/2010	SK PARIDA	GENERAL		Order Dtd. 2022-03-15			(Se at No-17)
35	16720/2022	23.03.2022	BLAPL-11132/2021	A TRIPATHY	GENERAL		Last Order		CRMIN AL MISC-2	(Se at No-16)
35	16721/2022	23.03.2022	WP (C) - 7287/2022	SUBASH CH PANI	C.O.		Order Dtd. 2022-03-22			(Se at No-16)
35	16722/2022	23.03.2022	WP (C) - 7354/2022	SUBASH CHANDRA PANI	C.O.		Order Dtd. 2022-03-22			(Se at No-16)
35	16723/2022	23.03.2022	WP (C) - 7356/2022	SUBASH CH PANI	C.O.		Order Dtd. 2022-03-22			(Se at No-16)
35	16724/2022	23.03.2022	WP (C) - 7357/2022	SUBASH CH PANI	C.O.		Order Dtd. 2022-03-22			(Se at No-16)
35	16725/2022	23.03.2022	WP (C) - 9528/2012	K.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-16)
35	16726/2022	23.03.2022	WP (C) - 9528/2012	G.C. JENA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-16)
35	16727/2022	23.03.2022	WP (C) - 17899/2016	M.R. MALLA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-16)
35	16728/2022	23.03.2022	WP (C) - 7233/2022	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-22			(Se at No-16)
35	16729/	23.03.2	OJC-	S BARIK	GENE		Order Dtd.			(Se

9	2022	022	894/1970		RAL		1973-08-14			at No-16)
360	16730/2022	23.03.2022	WP (C) - 24238/2013	R.R. DAS	C.O.		Order Dtd. 2022-03-22			(Se at No-16)
361	16731/2022	23.03.2022	WP (C) - 4990/2008	P. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-21			(Se at No-16)
362	16732/2022	23.03.2022	WP (C) - 4609/2003	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-16)
363	16733/2022	23.03.2022	WP (C) - 7358/2022	SUBASH CH PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-16)
364	16734/2022	23.03.2022	WP (C) - 7359/2022	SUBASH CH PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Se at No-16)
365	16735/2022	23.03.2022	WP (C) - 5164/2022	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH-1	(Se at No-2)
366	16736/2022	23.03.2022	WP (C) - 8891/2012	K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-2)
367	16737/2022	23.03.2022	WP (C) - 7278/2022	SUBASH CH PANI	C.O.	COURT NO. 22	Order Dtd. 2022-03-22			(Se at No-2)
368	16738/2022	23.03.2022	WP (C) - 5571/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH-5	(Se at No-32)
369	16739/2022	23.03.2022	WP (C) - 7279/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-32)
370	16740/2022	23.03.2022	WP (C) - 7281/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-32)
371	16741/2022	23.03.2022	WP (C) - 5783/2022	S.K.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Se at No-32)

37	16742/2022	23.03.2022	WP (C) - 7283/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-32)
37	16743/2022	23.03.2022	WP (C) - 7275/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-32)
37	16744/2022	23.03.2022	WP (C) - 7286/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Se at No-32)
37	16745/2022	23.03.2022	WP (C) - 1547/2022	H. K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Se at No-32)
37	16746/2022	23.03.2022	TRP (C) - 43/2022	J. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		M.J.C .	(Se at No-1)
37	16747/2022	23.03.2022	TRP (C) - 393/2021	K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-22		M.J.C .	(Se at No-1)
37	16748/2022	23.03.2022	TRP (C) - 427/2021	P.L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-22		M.J.C .	(Se at No-1)
37	16749/2022	23.03.2022	WP (C) - 9871/2014	P. C. MOHANTY	C.O.	COURT NO. 26	Order Dtd. 2022-03-22			(Se at No-1)
38	16750/2022	23.03.2022	WP (C) - 6019/2011	B.K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-1)
38	16751/2022	23.03.2022	WP (C) - 6019/2011	SIVA MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-03-22			(Se at No-1)
38	16752/2022	23.03.2022	WPC (OA C) - 607/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-03-16			(Se at No-1)
38	16753/2022	23.03.2022	WPC (OA C) - 621/2018	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-03-16			(Se at No-1)
38	16754/2022	23.03.2022	BLAPL-7190/2021	T.K. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-16			(Se at No-1)

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385	16755/2022	23.03.2022	BLAPL-2526/2022	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-1)
386	16756/2022	23.03.2022	WP (C) - 7270/2022	B.K. PATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-21		WRIT BRANCH-2	(Se at No-8)
387	16757/2022	23.03.2022	WP (C) - 2647/2014	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-16			(Se at No-8)
388	16758/2022	23.03.2022	WP (C) - 12534/2015	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-15			(Se at No-8)
389	16759/2022	23.03.2022	BLAPL-1565/2022	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-23			(Se at No-8)
390	16760/2022	23.03.2022	CRLA-675/2021	R R DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Se at No-1)
391	16761/2022	23.03.2022	WP (C) - 2702/2002	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-14			(Se at No-1)
392	16762/2022	23.03.2022	WP (C) - 5314/2002	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-14			(Se at No-1)
393	16763/2022	23.03.2022	WP (C) - 24661/2013	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-10			(Se at No-1)
394	16764/2022	23.03.2022	WP (C) - 1367/2014	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-16			(Se at No-1)
395	16765/2022	23.03.2022	WP (C) - 26657/2013	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-09			(Se at No-1)
396	16766/2022	23.03.2022	WP (C) - 34993/2020	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-09			(Se at No-1)
397	16767/2022	23.03.2022	WP (C) - 12057/	S.K.BEHERA	GENERAL		Order Dtd. 2022-03-15			(Se at

			2014							No-1)
398	16768/2022	23.03.2022	WP (C) - 34999/2020	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-09			(Se at No-1)
399	16769/2022	23.03.2022	WP (C) - 4819/2018	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-17			(Se at No-1)
400	16770/2022	23.03.2022	WP (C) - 4990/2008	P.K. BEHERA	GENERAL		Entire Order			(Se at No-1)
401	16771/2022	23.03.2022	WP (C) - 4486/2018	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-17			(Se at No-1)
402	16772/2022	23.03.2022	WP (C) - 37783/2020	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-09			(Se at No-1)
403	16773/2022	23.03.2022	WP (C) - 32329/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-15			(Se at No-1)
404	16774/2022	23.03.2022	WP (C) - 15830/2011	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-09			(Se at No-1)
405	16775/2022	23.03.2022	WP (C) - 987/2011	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-09			(Se at No-1)
406	16776/2022	23.03.2022	WP (C) - 14545/2008	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-15			(Se at No-1)
407	16777/2022	23.03.2022	WP (C) - 19896/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Se at No-1)
408	16778/2022	23.03.2022	WP (C) - 19898/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Se at No-1)
409	16779/2022	23.03.2022	WP (C) - 3682/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION)	(Se at No-113)

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410	16780/2022	23.03.2022	WP (C) - 2279/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Seat No-113)
411	16781/2022	23.03.2022	WP (C) - 26154/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Seat No-113)
412	16782/2022	23.03.2022	WP (C) - 3904/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-10		WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
413	16783/2022	23.03.2022	WP (C) - 11831/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Seat No-116)
414	16784/2022	23.03.2022	WP (C) - 39270/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Seat No-116)
415	16785/2022	23.03.2022	WP (C) - 35590/2020	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
416	16786/2022	23.03.2022	WP (C) - 2287/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08			(Seat No-103)
417	16787/2022	23.03.2022	WP (C) - 9769/2013	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-11			(Seat No-103)
418	16788/2022	23.03.2022	WP (C) - 35588/2020	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-103)

419	16789/2022	23.03.2022	WP (C) - 25647/2013	S.K. BEHERA	GENERAL		Order Dtd. 2022-02-28			(Seat No-103)
420	16790/2022	23.03.2022	WP (C) - 35583/2020	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
421	16791/2022	23.03.2022	WP (C) - 9596/2013	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-14			(Seat No-103)
422	16792/2022	23.03.2022	WP (C) - 33024/2011	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-11			(Seat No-103)
423	16793/2022	23.03.2022	WP (C) - 39214/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-107)
424	16794/2022	23.03.2022	WP (C) - 7026/2003	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-03			(Seat No-107)
425	16795/2022	23.03.2022	WP (C) - 3443/2019	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-07			(Seat No-107)
426	16796/2022	23.03.2022	WP (C) - 17997/2013	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-10			(Seat No-107)
427	16797/2022	23.03.2022	WP (C) - 13666/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-08		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
428	16798/2022	23.03.2022	WP (C) - 23703/	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-11			(Seat

			2011						No-114)
429	16799/2022	23.03.2022	CONTC-1260/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-17		(Seat No-114)
430	16800/2022	23.03.2022	OJC-4291/1994	S.K.BEHERA	GENERAL		Order Dtd. 2000-07-14	WRIT BRANCH-3	(Seat No-11)
431	16801/2022	23.03.2022	WP (C) - 4755/2022	P.K. BEHERA	GENERAL		Order Dtd. 2022-03-15		(Seat No-11)
432	16802/2022	23.03.2022	WPC (OA C) - 980/2012	B.MOHAPATRA	GENERAL		Order Dtd. 2022-02-18		(Seat No-11)
433	16803/2022	23.03.2022	WP (C) - 1537/2022	C.R. KAR	GENERAL		Order Dtd. 2022-03-14		(Seat No-11)
434	16804/2022	23.03.2022	WP (C) - 4174/2022	C.R. KAR	GENERAL		Order Dtd. 2022-03-14		(Seat No-11)
435	16805/2022	23.03.2022	WPC (OA C) - 2538/2012	J.P.KAR	GENERAL		Order Dtd. 2022-02-21		(Seat No-11)
436	16806/2022	23.03.2022	WP (C) - 5170/2022	D. NAYAK	GENERAL		Order Dtd. 2022-03-16		(Seat No-11)
437	16807/2022	23.03.2022	WP (C) - 16113/2011	A.K. RAY	GENERAL		Order Dtd. 2022-03-22		(Seat No-11)
438	16808/2022	23.03.2022	CRLREV - 20/2022	H B DASH	GENERAL		Order Dtd. 2022-03-16	CRIMINAL REVISION	(Seat No-4)
439	16809/2022	23.03.2022	WP (C) - 16323/2008	D.S. SAHUU	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Seat No-9)
440	16810/2022	23.03.2022	CRLREV - 267/20	S.K.BEHERA	GENERAL		Order Dtd. 2019-09-16		(Seat No-

			12							9)
44	16811/2022	23.03.2022	WP (C) - 37441/2020	ABHISEK PANDA	GENERAL		Order Dtd. 2021-01-25		WRIT BRANCH-3	(Serial No-11)
44	16812/2022	23.03.2022	WP (C) - 7138/2022	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23		WRIT BRANCH-8	(Serial No-39)
44	16813/2022	23.03.2022	MACA-62/2002	S K SAHOO	GENERAL		Order Dtd. 2011-07-30	AND ORDER DT 30/11/11	MISC. APPEAL SEC.	(Serial No-1)
44	16814/2022	23.03.2022	WP (C) - 6584/2017	A.K. PARIDA	GENERAL		Order Dtd. 2022-02-18			(Serial No-1)
44	16815/2022	23.03.2022	WP (C) - 10398/2016	A.K. PARIDA	GENERAL		Order Dtd. 2022-02-15			(Serial No-1)
44	16816/2022	23.03.2022	MACA-72/2002	S K SAHOO	GENERAL		Order Dtd. 2011-07-30	AND ORDER DT 30/11/11	MISC. APPEAL SEC.	(Serial No-1)
44	16817/2022	23.03.2022	BLAPL-8311/2020	H.K.BHOL	GENERAL		Order Dtd. 2022-02-23			(Serial No-1)
44	16818/2022	23.03.2022	WP (C) - 38732/2021	B. PRASAD	GENERAL		Order Dtd. 2022-01-07			(Serial No-1)
44	16819/2022	23.03.2022	WP (C) - 25625/2014	A.T. NAYAK	GENERAL		Order Dtd. 2017-01-19		WRIT BRANCH-5	(Serial No-22)
45	16820/2022	23.03.2022	RSA-275/2004	PK MOHANTY	GENERAL		Order Dtd. 2022-03-11			(Serial No-22)
45	16821/2022	23.03.2022	ABLAPL - 12236/2021	A.K.ROUT	GENERAL		Order Dtd. 2021-11-12			(Serial No-22)
45	16822/2022	23.03.2022	ABLAPL - 3914/2019	P.K. MOHANTY	GENERAL		Order Dtd. 2019-12-10			(Serial No-22)

45	16823/2022	23.03.2022	ABLAPL - 10447/2021	H.K.BHOL	GENERAL		Order Dtd. 2021-11-11			(Se at No-22)
45	16824/2022	23.03.2022	ABLAPL - 16194/2021	R K JENA	GENERAL		Order Dtd. 2022-01-19			(Se at No-22)
45	16825/2022	23.03.2022	RPFAM-71/2021	H B DASH	GENERAL		Order Dtd. 2022-03-21			(Se at No-22)
45	16826/2022	23.03.2022	RPFAM-274/2019	H B DASH	GENERAL		Order Dtd. 2022-03-14			(Se at No-22)
45	16827/2022	23.03.2022	WP (C) - 2977/2005	M K PANI	GENERAL		Order Dtd. 2022-02-22			(Se at No-22)
45	16828/2022	23.03.2022	BLAPL-1699/2022	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-21			(Se at No-22)
45	16829/2022	23.03.2022	CRLA-463/2018	P C SEJAPADA	GENERAL		Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Se at No-5)
46	16830/2022	23.03.2022	CRLA-463/2018	P C SEJAPADA	GENERAL		Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Se at No-5)
46	16831/2022	23.03.2022	CRLA-463/2018	J SAHOO	GENERAL		Order Dtd. 2022-03-21		CRIMINAL APPEAL	(Se at No-5)
46	16832/2022	23.03.2022	WP (C) - 5679/2022	SUBASH CH PANI	C.O.		Order Dtd. 2022-03-04			(Se at No-5)
46	16833/2022	23.03.2022	CRLMC-753/2022	P.L.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-03-23			(Se at No-5)